

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2018 &  
IA NOS. 134 & 133 OF 2017**

**Dated: 6<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Maharashtra Aquaculture Farmers Association & Ors. ... Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Prashant Kenjale

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1

Ms. Shruti Awasti for R-2

**ORDER**

List the matter for hearing on **01.10.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/mkj*